

FAST TRACK SESSIONS COURT, SEWREE, MUMBAI
IN THE COURT OF HHJ SMT. S. J. GHARAT
COURT 33 ADDL SESSIONS JUDGE
Criminal Cause List Dated 28-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>JUDGEMENT</u>				
1	SESSIONS CASE	100207/2018	The State of Pant Nagar Police Station Vs Bhausahab Hanuman Sawant and 1 Accud.	
<u>EVIDENCE</u>				
2	SESSIONS CASE	100149/2018	STATE GOVERNMENT The State Deonar Police Station Vs Shahbaj Alam Mohd. Harun Siddhiqi	
3	SESSIONS CASE	1000411/2018	The State of Dharavi Police Station Vs Arbaj Abbas Sayeed	
<u>COMPLIANCE</u>				
4	SESSIONS CASE	100438/2017	GHATKOPER POLICE STATION Vs ISRAIL ISMAIL KHAN AND ORS.02	

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SESSIONS CASE	100463/2017	BHANDUP POLICE STATION Vs VIKAS MAHADEV BANE AND ORS.03	
2	SESSIONS CASE	100579/2017	The State Kherwadi Police Station Vs Sonali Sachin Chari and other	
3	SESSIONS CASE	1000431/2018	The State of RCF Police Station Vs Narayan @ Dilip Walmik Ahire and Others	SPP
<u>CHARGE</u>				
4	SESSIONS CASE	100419/2017	SHIVAJI PARK POLICE STATIONComplainant. Vs VIKRAM VIJAY BHUTEKAR AND ORS.02Accused.	
5	SESSIONS CASE	100718/2017	The State of Shivaji Nagar Police Station Vs Jamal Rafiq Shaikh and 2 others	
6	SESSIONS CASE	100050/2018	The State of Pant Nagar Police Station Vs Dinanath Triloki Kori and Other Accud.	
7	SESSIONS CASE	1000498/2018	The State of Shivaji Park police station Vs Abhishek Premchand Gupta and Other 1	PP

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COURT 33 ADDL SESSIONS JUDGE
Criminal Cause List Dated 30-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
EVIDENCE				
1	SESSIONS CASE	100079/2018	The State of Pant Nagar Vs Nitin Karbhari Pathare	
2	SESSIONS CASE	100101/2018	The State of Wadala T.T. Police Station Vs Arunsingh Sitaramsingh and others 2	
3	SESSIONS CASE	1000433/2018	The State of Bhandup Police Station Vs Siddharath Sunil Dhanawade and Othrs 02	PP

FAST TRACK SESSIONS COURT, SEWREE, MUMBAI
IN THE COURT OF HHJ SMT. S. J. GHARAT
COURT 33 ADDL SESSIONS JUDGE
Criminal Cause List Dated 01-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
EVIDENCE				
1	SESSIONS CASE	100515/2017	The State of Dharavi Police Station Vs Bedani Devan Sahani	

FAST TRACK SESSIONS COURT, SEWREE, MUMBAI
IN THE COURT OF HHJ SMT. S. J. GHARAT
COURT 33 ADDL SESSIONS JUDGE
Criminal Cause List Dated 03-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE</u>				
1	SESSIONS CASE	100705/2017	The State Shivaji Nagar Police Station Vs Pintukumar Parmeshwar Sahani	
2	SESSIONS CASE	100077/2018	The State of Nagpada Police Station Vs Riyaz Mohammed Samilul Shaikh and 1 Accu.	
3	SESSIONS CASE	1000416/2018	The State of Wadala Police Station Vs Salim Abdul Wahab Shaikh and Others	z
4	SESSIONS CASE	1000459/2018	The State of Deonar Police Station Vs Abrar Israr Sayyed and Other 01	PP
<u>REPLY/SAY</u>				
5	SESSIONS CASE	100282/2019	The State of Maharashtra - Deonar Police Station Vs Rashid Bashir Khan	APP
<u>APPEARANCE</u>				
6	SESSIONS CASE	100386/2018	The State of N.M. Joshi Marg Police Station Vs Sarvar Maqsd Khan and Other 04	
